

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 78 of 2015 & 42 of 2015

Dated : 21st July, 2015

In the matter of:

Appeal No. 78 of 2015

Adani Power Rajasthan Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Malav Deliwala
Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhayay
Ms. K. Andley for R-1
Mr. Nitin Gupta

Appeal No. 42 of 2015

M/s. Jaipur Vidyut Vitran Nigam
Ltd. & Ors. Appellant(s)
Versus
Adani Power Rajasthan Ltd. & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Nitish Gupta
Counsel for the Respondent (s) : Mr. R.K. Mehta
Mr. Abhishek Upadhayay
Ms. K. Andley for R-2
Mr. Amit Kapur
Mr. Malav Deliwala for APRL

ORDER

Bench is not assembled today.

Batch of Appeals is posted for **10th August, 2015.**

Court Master

rkt